THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFCATION

Dated Guwahati, the 20th March, 2024

HC.XI-07/2021/70/RC ## In supersession of all previous Orders/
Notifications, the Gauhati High Court has been pleased to amend Rule 1.A of
Chapter XI of Gauhati High Court Rules by inserting the word "not" appearing
after the word "shall" and before the word "be". The amended Rule 1.A. shall be
read as follows:

"Rule 1.A. It shall not be obligatory for the appellant(s)/petitioner(s) to implead the informant(s)/complainant(s)/victim(s) or the accused person(s) as the case may be, as respondent(s) in the appeal(s) filed under Section 378 of the Code of Criminal Procedure or under proviso to Section 372 of the Code and also in the revision petition(s) under Section 397/401 or in the petition filed under Section 482 of the Code of Criminal Procedure."

This amended Rule shall come into force with immediate effect.

By Order,

Sd/- Sunil Kumar Poddar

REGISTRAR GENERAL

Memo HC.XI-07/2021/71-87/RC

Dated 20.03.2024

Copy to:

- 1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
- 3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
- 4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
- 5. The Registrar (Vigilance)/ Registrar (Admn.)/Registrar (Judicial)/Registrar (Estt.), Gauhati High Court, Guwahati.
- 6. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

7.	The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
	Contd
8.	The District and Sessions Judge, Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/ Chirang/ Darrang, Mangaidoi/ Dhemaji / Dibrugarh / Dhubri / Dima Hasao, Haflong / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M),Guwahati/ Kamrup, Amingaon / Karbi Anglong, Diphu / Karimganj / Kokrajhar / Lakhimpur, North Lakhimpur/ Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur, Tezpur / South Salmara-Mankachar/ Tinsukia / Udalguri / West Karbi Anglong, Hamren
9.	The Joint Registrar,, Gauhati High Court, Guwahati
10.	The Chief Judicial Magistrate,
11.	The Deputy Registrar,, Gauhati High Court, Guwahati.
	The Deputy Director (Printing & Stationary), Assam Govt. Press, Bamuni maidam, Guwahati-21. (He is requested to publish the Notification in the next issue of the Assam Gazette)
13.	The Project Manager, Gauhati High Court, Guwahati, (He is requested to upload the notification in the High Court website.)
14.	The P.S. to Hon'ble Mr./Mrs. Justice
	Gauhati High Court, Guwahati.
15.	The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
16.	The AO(J),, Gauhati High Court, Guwahati
17.	The C.A. to the Registrar General, Gauhati High Court, Guwahati.

REGISTRAR GENERAL